

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.23/(MAH)/2010
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: Mr. Abdul Latif Tainwala

V/s.
Mrs. Nilufer Damania

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Rita Yadav	Adv. for Resp.	

ORDER

TCP No. 23/111-A/CLB/MB/MAH/2010

1. The Learned Representative Ms. Rita Yadav is present. Since she has been engaged recently, therefore she is seeking time to obtain the relevant documents. Time is granted.
2. Let this matter be fixed for final hearing on **11.04.2017**.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

8th February, 2017.